

WRITTEN ANSWERS TO QUESTIONS

Proposal to ensure Safety in Trains and to curb Thefts

*27 SHRI M N GOVINDAN NAIR Will the Minister of RAILWAYS be pleased to state

(a) what steps Government propose to take to ensure safety in the running of trams,

(b) whether Government have taken steps to curb the railway thefts particularly in the goods trams and

(c) if so the salient features thereof?

THE MINISTER FOR RAILWAYS (PROF. MADHU DANDAVATE)

(a) Maintenance of law and order being a state subject, protection of person and property of passengers not booked with the Railways, is the responsibility of the State Govt. The Railway Administration have to seek help of the State Governments for better control of crime against person and property of passengers. This is being done by maintaining close co-operation with state authorities constantly at different levels and by extending whatever assistance is sought by them.

The State Government are taking necessary steps to control such crime by escorting important trains at night, posting of regular beat patrols at station platforms, waiting halls, keeping surveillance over criminals and by various other measures.

(b) Yes

(c) Salient features of the steps taken to curb thefts particularly in goods trams are

(i) Supervision on the security of wagons in the yards has been intensified,

(ii) Efforts are made to move vulnerable commodities in

block loads and such loads are escorted throughout the run.

(iii) Intelligence efforts to identify the receivers of the railway stolen property have been intensified and raids are frequently organised for the recovery of such stolen property.

(iv) Constant efforts are made to hoodlum the known railway criminals under different provisions of law.

(v) Close liaison is being maintained with the State Police authorities to curb the activities of criminals operating on the railways,

(vi) Investigation of crimes coming to notice are pursued vigorously.

(vii) The system of localisation of crime has been revised and constant efforts are made to identify the bad spots and organise effective security in areas concerned.

(viii) Greater use is being made of the Dog squads maintained by the Railway Protection Force for patrolling the marshalling yards.

Observations made by the Director of the Central Drug Research Institute

*228 SHRI M KALYANASUNDARAM Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state

(a) whether Government's attention has been drawn to the observations made by Dr. Nitya Nand Director, Central Drug Research Institute Lucknow while giving the Second General S. S. Sakhay Memorial Lecture on the challenges facing the Indian Pharmaceutical industry, and